

LOK SABHA DEBATES

(Part II—Proceeding other than Questions and Answers)

247

LOK SABHA

Wednesday, 18th July, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

[MR. SPEAKER in the Chair]

12 Noon

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:

- | | | |
|--|---------------------------------------|--|
| (1) Supplementary Statement No. IV [See Appendix I, annexure No. 38] | Twelfth Session, 1956, of Lok Sabha. | |
| (2) Supplementary Statement No. VII [See Appendix I, annexure No. 39] | Eleventh Session, 1955, of Lok Sabha. | |
| (3) Supplementary Statement No. XI [See Appendix I, annexure No. 40] | Tenth Session, 1955, of Lok Sabha. | |
| (4) Supplementary Statement No. XVII [See Appendix I, annexure No. 41] | Ninth Session, 1955, of Lok Sabha. | |
| (5) Supplementary Statement No. XIX [See Appendix I, annexure No. 42] | Eighth Session, 1954, of Lok Sabha. | |

248

- | | | |
|--|------------------------------------|--|
| (6) Supplementary Statement No. XXXI [See Appendix I, annexure No. 43] | Sixth Session, 1954, of Lok Sabha. | |
| (7) Supplementary Statement No. XLV [See Appendix I, annexure No. 44] | Third Session, 1953, of Lok Sabha. | |

BUSINESS ADVISORY COMMITTEE

THIRTY-EIGHTH REPORT

Sardar Hukam Singh (Kapurthala-Bhatinda): I beg to present the thirty eighth report of the Business Advisory Committee.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIFTH REPORT

Sardar Hukam Singh: (Kapurthala-Bhatinda): I beg to present the fifty-fifth report of the Committee on Private Members' Bills and Resolutions.

PETITION RE. FACTORIES (AMENDMENT) BILL

Secretary: Sir, under rule 179 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Factories (Amendment) Bill, 1956.

Statement

Petition relating to the Factories (Amendment) Bill, 1956.

No. of signatories	District or Town	State	No. of Petitions
1	Delhi	Delhi	64